NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 20/(MAH)/2016 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR MEMBER (J)

> SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.12.2016

NAME OF THE PARTIES: Mrs. Sangeeta Vijay Kumar V/s.

M/s. Tanvi Construction Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 241-244 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1. Armin Wandrewala Advocate for A. M. Variable Akshay Varni R1 & R2

MLS Vani & Associates

2. Mayur Khandylankan Adv for Resistance

1.b. Rebut D. Oak

Resistance

Order CP No.20/241-244/NCLT/MB/MAH/2016

Since the resolutions have been passed from time to time under the supervision of Hon'ble Justice H.L. Gokhle as a Chairman of the Board, if at all any of the parties have any grievances in respect to the resolutions already passed, they may represent the same before the Hon'ble Justice appointed as Chairman of the Board.

List this matter for Final hearing on 24.1.2017.

sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)

sd/-

V. NALLASENAPATHY Member (Technical)